

**Revenue Raising Schemes of the P and T Department**

444. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether some revenue raising schemes for the Posts and Telegraphs Department are under consideration.

(b) if so, the salient features thereof ;

(c) the time by which these schemes are likely to be introduced ; and

(d) how far these schemes will go to improve the finances of the Department and the services to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) The Department introduced a Commercial Publicity Scheme viz. sale of space on Postal Stationery, P and T Forms and booklets and P and T Premises for advertising purposes.

(c) The scheme was introduced in 1975.

(d) It is a modest scheme to mobilise the Department's resources and does not affect services to the consumers.

**Proposal to form cells for public sector drug companies**

445. DR. KRUPASINDHU BHOI : Will the Minister of CHEMICALS AND FERTILIZER be pleased to state :

(a) whether Government propose to form a cell for each public sector drug and pharmaceutical company under the control of his Ministry ;

(b) if so, the salient features of the proposal ;

(c) the constitution of the cell with its aims and objectives ; and

(d) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) No, Sir. No separate cell for each company has been formed. The performance of each company is, however, periodically reviewed.

(b) to (d) : Does not arise.

**Deterioration of Telecommunication Services in Tripura**

446. SHRI BAJU BAN RIYAN :  
SHRI AJOY BISWAS :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware of the deteriorating telecommunication services in Tripura ;

(b) whether the Chief Minister of Tripura had also drawn attention of Government in this regard ;

(c) if so, details thereof ; and

(d) the remedial measures taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Chief Minister of Tripura has drawn the attention of the Government in respect of the sharp deterioration in telecommunication services in the state.

(d) The following remedial measures have been taken up to improve the telecom. services :—

(i) In Agartala, the existing manual exchange is being replaced by an automatic exchange and likely to be commissioned in 1984-85.

- (ii) The existing exchanges in the state are being expanded to meet the demand of telephones.
- (iii) Planned for installation of automatic exchanges at district headquarters.
- (iv) Installation of Ultra High Frequency systems at the district headquarters to link them to the State Capital.
- (v) Installation of broad-band microwave system between Shillong, Silchar and Agartala.
- (vi) A post of Additional General Manager, Task Force has been sanctioned for speeding up the development programme.

ट्रांसफार्मरों में घटिया किस्म के तेल के प्रयोग से राज्य विद्युत बोर्डों को हानि

447. श्री रामलाल राही : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में विभिन्न राज्य विद्युत बोर्डों द्वारा ट्रांसफार्मरों में घटिया किस्म के तेल के प्रयोग के कारण प्रत्येक वर्ष करोड़ों रुपयों की हानि होती है ;

(ख) यदि हां, तो अब तक राज्यवार कितनी राशि की हानि हुई ;

(ग) इस घोटाले में अन्तर्ग्रस्त पार्टियों के विरुद्ध क्या कार्यवाही की गई ; और

(घ) यदि कोई कार्यवाही नहीं की गई तो, उसके कारणों का ब्यौरा क्या है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री चन्द्र शेखर सिंह) : (क) और (ख) स्वदेशी निर्माताओं द्वारा सप्लाई किए गए घटिया किस्म के तेल के बारे में राज्य बिजली बोर्डों से कुछ शिकायतें प्राप्त हुई

हैं। तथापि केवल घटिया किस्म के तेल के प्रयोग के कारण ही ट्रांसफार्मर फेल होने की किसी घटना विशेष के बारे में सूचना प्राप्त नहीं हुई है। तदनुसार, केवल घटिया किस्म के तेल के कारण ही ट्रांसफार्मर फेल होने से हुई हानि की मात्रा बता पाना संभव नहीं है।

(ग) और (घ) राज्य बिजली बोर्ड ट्रांसफार्मर तेल सप्लाईकर्ताओं से सीधे ही खरीदते हैं तथा घटिया किस्म के तेल की सप्लाई करने के संबंध में सप्लाईकर्ताओं के साथ अपेक्षित कार्रवाई उनके द्वारा सीधे ही की जाती है।

#### Contract to a French firm for the second Digital Switching Factory

448. SHRI H.N. BAHUGUNA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Government have decided to award the contract for the second digital switching factory to a French firm and whether this is in accordance with the recommendations of the Communications Ministry ;

(b) if the reply to the latter part of part (a) is in the negative the reasons for the decision contrary to the nodal Ministry's decision ; and

(c) whether it is also a fact that the French Company was not on the list of the short listed companies of the nodal Ministry, and if so, the reasons for this decision and who was responsible for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Not applicable, Sir.

(c) No, Sir, Not applicable, Sir.